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Manual Agenda for the Meeting No. 13/AM22 Dated 04.02.2022

S.No.	Case No.	File No.	Party Name
1	A-185	01/87/050/00124/AM12/DES-VII	M/s Zahonero India Ltd.
2	A-186	01/87/050/00272/AM12/DES-VII	M/s Zahonero India Ltd.
3	A-187	01/87/050/00022/AM18/DES-VII	M/s Rathna Packaging India Pvt. Ltd.
4	A-188	01/87/050/00196/AM16/DES-VII	M/s G B Rubber Products
5	A-189	01/87/050/00361/AM18/DES-VII	M/s Precision Moulds & Dies Pvt. Ltd.
6	A-190	01/87/050/00128/AM20/DES-VII	M/s Gujarat Fluoro Chemical Ltd.
7	A-191	01/87/050/00008/AM18/DES-VII	M/s Wacker Metroark Chemicals Pvt. Ltd.



Government of India
Ministry of Commerce and Industry
Department of Commerce
DIRECTORATE GENERAL OF FOREIGN TRADE

Index & Agenda

Meeting No - NC/7/MEET/Feb/202122/13

Meeting Date - 04/02/2022

Meeting Index of Norms Committee - 7 Plastic / Rubber Items

THE CHAIRMANSHIP OF
SHRI HARDEEP SINGH, ADDL. DGFT

Meeting No. 13/87ALC1/202122 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 07.02.2022, under the Chairmanship of Shri HARDEEP SINGH, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri NandLal, Consultant, DPIIT
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 4) Shri O.P. Sharma, Consultant, D/o C&PC
- 5) Shri S.K. Mohapatra, DDG
- 6) Smt. Geeta Verma

Following are the decisions of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

Manual Cases

The Committee approved the minutes of Norms Committee -VII Meeting No. 13/87 dated 04.02.2022 since uploaded on DGFT website.

Case No. A-185	M/s.Zahonero India Pvt. Ltd.	HQ. F. No. 01/87/50/124/AM12	Deferred
NC No.13/22		RLA F. No. 05/24/40/118/AM12	
Dated: 07.02.2022		AA No.0510295759 dated 05.07.2011	

15/2/22
SUHRUT KUMAR MOHAPATRA
उप निदेशक, विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार, निदेशक, विदेश व्यापार
Directorate General of Foreign Trade
भारत सरकार, नई दिल्ली
Udyog Bhawan, New Delhi

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Subject: Fixation of input output norms in respect of Advance Authorization No. 0510295759 dated 05.07.2011

Decision: The committee considered the case as per agenda in the presence of Technical Expert and decided to call for PH. Hence, the Committee decided to defer the case.

Case No. A-186	M/s. Zahonero India Pvt. Ltd.	HQ. F. No. 01/87/50/272/AM13	Deferred
NC No.13/22		RLA F. No. 05/24/40/229/AM-13	
Dated: 07.02.2022		AA No. 0510336112 dated 28.09.2012	

Subject:- Amendment of export item for Advance Authorisation No. 0510336112 Dated 28.09.2012

Decision: The committee considered the case as per agenda in the presence of Technical Expert and decided to call for PH. Hence, the Committee decided to defer the case.

Case No. A-187	M/s. Rathna Packaging india Pvt. Ltd.	HQ. F. No. 01/87/50/934/AM19	Deferred
NC No.13/22		RLA F. No. 07/24/40/161/AM-17	
Dated: 07.02.2022		AA No. 0710110389 dated 08.09.2016	

Subject:- Amendment of export item for Advance Authorisation No. 0710110389 Dated 08.09.2016.

Decision: The committee considered the case as per agenda in the presence of Technical Expert and decided to refer the case to technical Expert (Consultant -I) for examination. Hence, the committee decided to defer the case.

Case No. A-188	M/s. G.B. Rubber Products, Pune.	HQ. F. No. 01/87/50/198/AM16	Deferred
NC No.13/22		RLA F. No. 31/83/40/273/AM-15	
Dated: 07.02.2022		AA No. 3110065508 dated 25.06.2015	

Subject:- Amendment of export item for Advance Authorisation No. 3110065508 Dated 25.06.2015.

Decision: The committee considered the case as per agenda in the presence of Technical Expert and decided to call for PH with sample. Hence, the Committee decided to defer the case.

15/2/22
SUHRI KUMAR MOHAPATRA
Deputy Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce
Government of India
Jyoti Bhawan, New Delhi

Case No. A-189 NC No.13/22 Dated: 07.02.2022	M/s. Precision Moulds & Dies Pvt. Ltd., Ghaziabad.	HQ. F. No. 01/87/50/361/AM18 RLA F. No. 05/24/40/234/AM-18 AA No. 0510403912 dated 04.09.2017	Deferred
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Subject:- Amendment of export item for Advance Authorisation No. 0510403912 Dated 04.09.2017.

Decision: The committee considered the case as per agenda in the presence of Technical Expert and decided to call for PH with sample. Hence, the Committee decided to defer the case.

Case No. A-190 NC No.13/22 Dated: 07.02.2022	M/s. Gujarat Fluoro Chemicals Ltd.	HQ. F. No. 01/87/50/128/AM20 RLA F. No. 34/24/40/344/AM19 AA No.3410045162 dated 21.05.2019	Deferred
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Subject: Fixation of norms in respect of Advance Authorization No. 3410045162 dated 21.05.2019.

Decision: The committee considered the case as per agenda in the presence of Technical Expert and noted that the firm has not furnished information against the D/L issued on 11.09.2020. Hence, the Committee decided to defer the case. (Reminder letter to be issued).

Case No. A-191 NC No.13/22 Dated: 07.02.2022	M/s. Wacker Metroark Chemicals Pvt.Ltd.	HQ. F. No. 01/87/50/08/AM18 RLA F. No. 02/24/40/5253/AM-17 AA No. 0210207475 dated 17.03.2017	Deferred
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Subject:- Amendment of export item for Advance Authorisation No. 0710110389 Dated 08.09.2016.

Decision: Based on the comments furnished by the Technical Expert (Consultant {I}), the Committee decided to Defer the case under Examination.

15/2/22
SUHRIUT KUMAR MOHAPATRA
Joint Director General of Foreign Trade
Directorate General of Foreign Trade
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